

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

24. C.P.(IB)-3671(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.02.2021**

NAME OF THE PARTIES: Rajkamal Ram Mohan Maroo (HUF)

V/s

Immense Packaging Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing (VC).

None appeared from either side, list this matter on 08.03.2021 for  
appearance of the parties /dismissal of the Company Petition.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)